

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RICOH INNOVATIONS PRIVATE LIMITED**

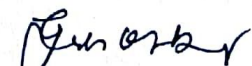
|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | RICOH INNOVATIONS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 8 <sup>TH</sup> NOVEMBER, 2011                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | REGISTRAR OF COMPANIES - BENGALURU KARNATAKA                                                                                                                                                                                                                                                                                                                                                                                                                |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U72900KA2011PTC061098                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | INFANTRY TECHNO PARK, FIRST FLOOR, NO. 104, INFANTRY ROAD, SHIVAJINAGAR, BENGALURU - 560 001, KARNATAKA                                                                                                                                                                                                                                                                                                                                                     |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 29 <sup>TH</sup> JUNE, 2020                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | NAME: GIRISH KAMBADARAYA<br>REGD. ADDRESS:<br>No.36, CHATURA HOMES, 2 <sup>ND</sup> MAIN, MEENAKSHINAGAR, BASAVESHWARANAGAR, BENGALURU 560079, KARNATAKA<br>OFFICE ADDRESS: 207, BINDU GALAXY, NO 2, 1ST MAIN, CHORD ROAD, INDUSTRIAL TOWN, RAJAJINAGAR, BENGALURU - 560 044, KARNATAKA<br>EMAIL: <a href="mailto:cmagirish999@gmail.com">cmagirish999@gmail.com</a><br>TELEPHONE NO.: 9980695702<br>IBBI REG NO: IBBI/ IPA-003/ IP-N000127/ 2017-18/ 11403 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 29 <sup>TH</sup> JULY, 2020                                                                                                                                                                                                                                                                                                                                                                                                                                 |

Notice is hereby given that RICOH INNOVATIONS PRIVATE LIMITED has commenced voluntary liquidation on 29TH JUNE 2020.

The stakeholders of RICOH INNOVATIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 29TH JULY 2020, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
(GIRISH KAMBADARAYA)

Reg. No. IBBI/ IPA-003/ IP-N000127/ 2017-18/ 11403  
LIQUIDATOR  
RICOH INNOVATIONS PRIVATE LIMITED

Date: June 29, 2020  
Place: Bengaluru

GIRISH KAMBADARAYA  
Insolvency Professional  
IP Reg No. IBBI/PA-003  
/IP-N000127/2017-18/11403